

STATISTICAL INFORMATION REGARDING EXECUTION CASES PENDING IN THE COMMERCIAL COURTS FOR THE MONTH OF SEPTEMBER-2022.

ANNEXURE-A

SL NO	NAME OF THE DISTRICT	NAME OF THE COURT	Designated/ Dedicated	OPENING BALANCE	INSTITUTION DURING THE MONTH	DISPOSAL DURING THE MONTH	PENDENCY AS ON 30.09.22	Average No. of days taken in execution of a Decree
1	BENGALURU CITY	LXXXII Addl.City Civil and Sessions Judge, Bengaluru City. CCH-83	Dedicated	105	7	8	104	1 Year 1 Months 1 Day
		LXXXIII Addl. City Civil and Sessions Judge, Bengaluru City.CCH-84	Dedicated	63	9	8	64	11 Months 17 Days
		LXXXIV Addl. City Civil and Sessions Judge, Bengaluru City.CCH-85	Dedicated	49	3	4	48	1 Year 7 Day
		LXXXV Addl. City Civil and Sessions Judge, Bengaluru City.CCH-86	Dedicated	62	10	8	64	1 Year 2 Months 29 Days
		LXXXVI Addl. City Civil and Sessions Judge, Bengaluru City.CCH-87	Dedicated	82	11	7	86	1 Year 25 Days
		LXXXVII Addl. City Civil and Sessions Judge, Bengaluru City. CCH-88	Dedicated	54	5	9	50	1 Year 3 Months 22 Days
		LXXXVIII Addl. City Civil and Sessions Judge, Bengaluru City. CCH-89	Dedicated	119	5	11	113	1 Year
		LXXXIX Addl. City Civil and Sessions Judge, Bengaluru City. CCH-90	Dedicated	175	5	4	176	3 Years 1 Month 18 Days
		LII Addl. City Civil and Sessions Judge, Bengaluru City.	Designated	0	0	0	0	0
2	BAGALKOT	Prl.District & Sessions Court Bagalkot	Designated	6	0	0	6	-
		I Addl.District and Sessions Judge, Bagalkot, sitting at Jamkhandi(only for jurisdiction of Jamkhandi)	Designated	1	0	0	1	0
3	BELAGAVI	Prl.District & Sessions Court, Belagavi	Designated	24	2	1	25	1 Year 3 Months 5 Days
4	BALLARI	Prl. District and Sessions Judge, Ballari.	Designated	0	0	0	0	0
		IV Addl. District & Sessions Judge, (Commercial Court), Ballari	Dedicated	245	1	42	204	2 Years 5 Months 28 Days

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5	BENGALURU RURAL	I Addl. District and Sessions Judge, Bengaluru Rural.	Designated	0	0	0	0	-
		X Addl. District & Sessions Judge, Bengaluru Rural	Dedicated	130	19	5	144	11 Months 21 Days
		XI Addl. District & Sessions Judge, Bengaluru Rural	Dedicated	145	11	0	156	-
6	BIDAR	Prl.District & Sessions Court, Bidar	Designated	462	0	1	461	2 Years 7 Months 21 Days
7	CHAMARAJANAGAR	Prl.District & Sessions Court, Chamarajanagara	Designated	0	0	0	0	-
8	CHIKKABALLAPURA	Prl. District and Sessions Judge, Chikkaballapura	Designated	0	0	0	0	1 Year 8 Months 17 Days
9	CHIKKAMAGALURU	Prl. District and Sessions Judge, Chikkamagaluru	Designated	23	2	2	23	2 Years 3 Months 3 Days
10	CHITRADURGA	Prl.District & Sessions Court, Chitradurga	Designated	0	0	0	0	-
11	DAKSHINA KANNADA	I.Addl.District & Sessions Judge, Dakshina Kannada, Mangaluru	Designated	615	15	18	612	1 Year 11 Months 5 Days
		IV.Addl.District & Sessions Judge, Dakshina Kannada, Mangaluru	Designated	594	25	3	616	1 Year 25 Days
12	DAVANAGERE	Prl.District & Sessions Judge, Davangere	Designated	429	20	3	446	6 Months 8 Days
13	DHARWAD	Prl. District & Sessions Court, Commercial Court	Designated	148	5	1	152	-
		V Addl. District & Sessions Judge Dharwad (Sitting at Hubballi)	Designated	108	13	0	121	-
14	GADAG	Addl. District & Sessions Court, Gadag	Designated	223	4	2	225	1 Year 11 Months 7 Day
15	HASSAN	Prl.District & Sessions Judge, Hassan	Designated	870	10	2	878	3 Years 3 Months 16 Days
16	HAVERI	Prl.District and Sessions Court Haveri	Designated	0	0	0	0	-
17	KALABURAGI	Prl District Judge, Commercial Court Kalaburagi	Designated	4	0	4	0	2 Years 7 Months 15 Day
18	KODAGU	I Addl. District & Sessions Judge	Designated	104	0	2	102	1 year 9 Months 2 Days

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19	KOLAR	Prl.District & Sessions Judge, Kolar	Designated	17	3	0	20	-
20	KOPPAL	Prl. Dist. & Sessions Court, Koppal	Designated	0	0	0	0	-
21	MANDYA	Prl. District & Sessions Judge, Mandya	Designated	24	1	0	25	-
22	MYSURU	Prl.District & Sessions Court, Mysuru	Designated	215	1	4	212	7 Months 5 Days
		II Addl. District & Sessions Court, Mysuru	Designated	431	8	3	436	11 Months 15 Days
23	RAICHUR	Prl.District & Sessions Court, Raichur	Designated	1	0	0	1	-
24	RAMANAGARA	Prl.District & Sessions Court, Ramanagara	Designated	0	1	0	1	-
25	SHIVAMOGGA	Prl.District & Sessions Court, Shivamogga.	Designated	8	0	0	8	-
		II Addl.District & Sessions Court, Shivamogga.	Designated	7	0	0	7	-
		III Addl.District & Sessions Court, Shivamogga.	Designated	5	0	0	5	-
		V Addl.District & Sessions Court, Shivamogga (sitting at Sagar)	Designated	0	0	0	0	-
26	TUMAKURU	I Addl.District & Sessions Court, Tumakuru	Designated	0	0	0	0	-
		II Addl.District & Sessions Court, Tumakuru	Designated	0	0	0	0	-
		V Addl. District and Sessions Judge, Tumakuru.	Designated	0	0	0	0	-
		VI Addl.District & Sessions Court, Tumakuru	Designated	0	0	0	0	-
27	UDUPI	Prl.District & Sessions Court	Designated	21	10	0	31	-
28	UTTARA KANNADA	Prl. District Court. Karwar	Designated	5	0	0	5	-

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29	VIJAYAPURA	I Addl. Dist. & Sessions Judge, Vijayapur	Designated	0	0	0	0	-
		II Addl. Dist. & Sessions Judge, Vijayapur	Designated	0	0	0	0	-
		III Addl. Dist. & Sessions Judge, Vijayapur	Designated	4	0	0	4	-
		IV Addl. Dist. & Sessions Judge, Vijayapur	Designated	1	1	0	2	-
30	YADGIR	Prl.District & Sessions Court, Yadgir	Designated	11	0	0	11	-
Total			Designated/ Dedicated	5590	207	152	5645	1 Year 7 Months 10 Days